ANNUAL GENERAL TRANSFERS – 2025 OF THE DISTRICT JUDGES

The Hon'ble the Chief Justice and Administrative Judges of Bombay High Court have been pleased to make the following postings:-

Sr. No.	NAME	PRESEN	PRESENT POSTING		ED POSTING
1	Shri Zapate J.P.		Nagpur		Sindhudurg at Oros
2	Shri Rokade R.N.	Dindoshi	Mumbai		Sangli
3	Shri Ugale S.R.	Bhoom	Osmanabad	Panvel	Raigad at Alibag
4	Shri Jadhav V.Y.	Newasa	Ahmednagar		Kolhapur
5	Shri Patil A.M.		Mumbai		Ahmednagar
6	Shri Lahoti A.K.		Mumbai		Nashik
7	Smt. Sharına A.B.		Mumbai		Dhule
8	Shri Kedar V.D		Mumbai		Jalgaon
9	Shri Gupta R.S.		Osmanabad	Rahata	Ahmednagar
10	Shri Wagh B.V.		Nashik		Pune
11	Shri Bahalkar S.B.	Malegaon	Nashik		Aurangabad

Sr. No.	NAME	PRESEN	r posting	PROPOSED POSTING		
12	Shri Bhalerao S.T.	Nilanga	Latur	Mangaon	Raigad at Alibag	
13	Shri Keluskar D.H.		Aurangabad	Islampur	Sangli	
14	Smt. Patil S.R.		Beed		Nashik	
15	Shri Khongal S.V.	Vasai	Thane		Jalgaon	
16	Smt. Sayyad P.F.		Kolhapur	Kalyan	Thane	
17	Shri Shete A.M.		Thane		Satara	
18	Shri Bhansali S.B.	Mazgaon	Mumbai	• 	Nashik	
19	Shri Saleem M.N.	, .	Mumbai	Bhokar	Nanded	
20	Shri Wadne J.D.	Panvel	Raigad at Alibag		Nashik	
21	Shri Gautam K.N.		Pune		Gondia	
				· · ·		
22	Shri Gandhi J.L.	Vadgaon	Pune	Ichalkaranji	Kolhapur	
23	Shri Shelke B.D.		Mumbai	Baramati	Pune	
24	Smt. Ansari S.S.	Dindoshi	Mumbai		Wardha	
25	Shri Bhalerao H.K.	Mangaon	Raigad at Alibag		Pune	

Sr. No	· NAME	PRESENT	POSTING	PROPOSED	POSTING
		• ૧. દાયુદ્ધ વ્યવસ્થ	-		
26	Shri Rote R.B.		Latur	City Civil Court	Mumbai
27	Shri Menjoge S.M.		Mumbai		Wardha
28	Shri Karhale S.K.		Aurangabad	City Civil Court	Mumbai
29	Shri Jadhav P.P.		Pune		Latur
30	Shri Pradhan N.R.		Washim	City Civil Court	Mumbai
31	Shri Nerlekar M.R.	Ichalkaranji	Kolhapur	Sangamner	Ahmednagar
32	- Shri Sirsikar A.N.		Thane		Retained
33	Shri Harne A.D.	Kalyan	Thane	Malegaon	Nashik
34	Shri Joshi K.G.		Mumbai	Nashik Road	Nashik
35	Shri Tapkire S.M.		Mumbai		Dhule
36	Smt. Nimbalkar R.S.		Mumbai	Family Court	Osmanabad
37	Shri Ameta Y.H.	Rahata	Ahmednagar	Malegaon	Nashik
38	Shri Gandhi A.S.	Islampur	Sangli		Pune
39	Smt. Ingle V.D.	Dindoshi	Mumbai		Washim

Sr.	No.	NAME	PRESENT	POSTING	PROPOSED POSTING		
40	(#)	Shri Khoche D.D.	Ambajogai	Beed	Joint Charity Commissioner	Amravati	
41		Shri Shinde N.B.		Wardha		Nanded	
42		Shri Baghele S.U.	Malegaon	Nashik		Yavatmal	
43		Shri Kothalikar D.E.	Biloli	Nanded	Panvel	Raigad at Alibag	
44		Shri Gwalani S.H.	-	Mumbai		Nagpur	
45		Shri Mehta N.P.		Mumbai	·	Aurangabad	
46		Shri Shaikh Abdussalam A.		Parbhani	Niphad	Nashik	
47		Shri Khwaja F.A.K.M.		Dhule		Osmanabad	
48		Shri Rajvaidya P.P.		Solapur	Shrirampur	Ahmednagar	
49	· .	Shri Mohite V.G.		Osmanabad		Thane	
50		Smt. Adone R.V.		Wardha		Kolhapur	
51		Smt. Kale B.V.		Jalna		Bhandara	
52		Smt. Takalikar S.M.	Dindoshi	Mumbai		Pune	
53		Smt. Todkar S.S.	Dindoshi	Mumbai	Malkapur	Buldhana	

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Sr.	Sr. No.		NAME	PRESENT	POSTING	PROPOSED POSTING		
54	(#)	Shri	Jaiswal K.M.	· · · · · · · · · · · · · · · · · · ·	Jalna	Industrial Court	Bhandara	
55		Smt.	Gharat S.J.	Ambajogai	Beed	Family Court	Sangli	
56	(#)	Shri	Utpat R.V.		Mumbai	Industrial Court	Sangli	
57		Shri	Kshirsagar B.P.		Pune		Nashik	
58		Shri	Huddar R.V.	Vaduj	Satara	Vadgaon	Pune	
59		Shri	Gujarathi A.V.	Niphad	Nashik	City Civil Court	Mumbai	
60		Shri	Kakatkar V.B.	Hinganghat	Wardha	Vaduj	Satara	
61		Shri	Chandgade S.M.	Mehkar	Buldhana	Kalyan	Thane	
62		Shri	Agrawal G.P.		Osmanabad		Retained	
63		Shri	Satbhai H.S.	Kelapur	Yavatmal	Vasai	Thane	
64		Shri	Shaikh M.S.	Shrigonda	Ahmednagar	City Civil Court, Mazgaon	Mumbai	
65		Shri	Jadhav Purushottam B.		Sangli	Shrigonda	Ahmednagar	
66	(#)	Shri	Yadav S.R.	Shrirampur	Ahmednagar	Industrial Court	Nashik	
67		Shri	Bhosale R.R.		Nagpur		Latur	

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Sr.	No.	NAME	PRESEN	IT POSTING	PROPOSED POSTING		
68	(#)	Smt. Shende H.C.		Nagpur	Motor Accident Claims Tribunal	Mumbai	
69		Shri Mishra R.M.		Mumbai		Nagpur	
70		Shri Bhosale P.G.		Chandrapur	City Civil Court	Mumbai	
71		Shri Rathi R.R.		Nashik		Jalna	
72		Shri Marathe C.V.		Nanded	Belapur	Thane	
73		Shri Patil (Bhosale) R.S.		Nagpur	Phaltan	Satara	
74		Smt. Shaikh N.S.		Mumbai		Jalna	
75		Shri Thakare S.D.		Amravati	Small Causes Court	Mumbai	
76	(#)	Shri Malashetti R.G.		Nandurbar	Industrial Court	Pune	
77		Smt. Sinha S.A.		Aurangabad	City Civil Court	Mumbai	
78		Smt. Makhare N.H.	Pusad	Yavatmal		Latur	
79		Smt. Sahare S.V.		Ahmednagar	-	Mumbai	
80		Shri Shelke H.B.		Parbhani	Family Court	Amravati	
81		Shri Wavre B.S.		Jalgaon	Khed- Rajgurunagar	Pune	

Sr.	No.	NAME	PRESEN	F POSTING	PROPOSED	POSTING
82		Shri Jadhav K.D.	Kaij	Beed	City Civil Court, Mazgaon	Mumbai
83		Shri Pawar Sharad R.		Jalgaon	Gangapur	Aurangabad
84		Shri Bukke S.M.		Pune	City Civil Court	Mumbai
85		Shri Chavan L.S.	Barshi	Solapur		Beed
86		Shri Adake S.G.		Jalna		Wardha
87		Smt. Agarwal S.P.		Nanded		Thane
88		Shri Maudekar S.S.		Aurangabad		Nagpur
89		Shri Lokhande R.V.	Hingoli	Parbhani	City Civil Court, Dindoshi	Mumbai
90	(#)	Shri Pathade V.M.		Mumbai	Industrial Court	Nagpur
91		Shri Avate A.S.	Warud	Amravati		Osmanabad
92		Shri Thube S.G.		Mumbai		Osmanabad
93		Shri Gondhalekar S.P.		Kolhapur		Nagpur
94		Smt. Rao P.N.		Amravati	City Civil Court	Mumbai
95		Shri Deshpande R.K.	Baramati	Pune	City Civil Court	Mumbai

Sr.	No.	NAME		PRESENT	PRESENT POSTING		POSTING
96		Smt. Patil Kalp	ana K.		Mumbai		Nashik
97		Smt. Tiwari S.F	۲.		Sangli	Khamgaon	Buldhana
98		Shri Chatur P.V	V.	Phaltan	Satara	City Civil Court Dindoshi	Mumbai
99		Shri Dharmadl	hikari B.G.	Majalgaon	Beed	Bhoom	Osmanabad
100		Smt. Bankar P.	Р.		Mumbai	Family Court	Amravati
101	(#)	Shri Manathka	ur Y.P.	Sangamner	Ahmednagar	Industrial Court	Mumbai
102		Smt. More Y.K.	 -		Nagpur		Jalna
103		Shri Munde Sa	chin B.		Mumbai		Nagpur
104		Shri Shaikh A.	S. J.	Mazgaon	Mumbai		Nagpur
105		Smt. Nagur S.S			Nagpur	City Civil Court	Mumbai
106		Shri KulkarniA	Ajay A.	Dindoshi	Mumbai		Nagpur
107		Shri Joglekar A	\. А.		Mumbai		Nagpur
108		Shri Bhagwat I	D.L.		Dhule		Nagpur
109		Shri Deshpand	e C.L.		Bhandara	Family Court	Yavatmal

Sr. No.		NAME	PRESEN	F POSTING	PROPOSED POSTING		
110		Shri Bhasme A.B.	Darwha	Yavatmal	Ambajogai	Beed	
111		Smt. Tehra R.R.	Belapur	Thane	Ambajogai	Beed	
112	(#)	Shri More K.V.		Nagpur	Industrial Court	Jalna	
113	(#)	Shri Satpute N.G.		Parbhani	Industrial Court	Yavatmal	
114		Shri Mane D.B.		Latur	Paranda	Osmanabad	
115		Shri Bhandarwar A.M.		Yavatmal	City Civil Court	Mumbai	
116		Shri Kulkarni K.S.		Nashik		Ahmednagar	
117	(#)	Smt. Mohite R.V.		Osmanabad	Motor Accident Claims Tribunal	Thane	
118		Shri Laulkar A.A.		Yavatmal	City Civil Court	Mumbai	
119		Smt. Malkalpatte-Reddy V.S.		Nashik	Barshi	Solapur	
120	(#)	Smt. Shaikh S.G.	Darwha	Yavatmal	Industrial Court	Nagpur	
121		Shri More U.J.		Nashik	Biloli	Nanded	
122		Shri Paldewar K.G.	Panvel	Raigad at Alibag	Udgir	Latur	
123		Shri Tawshikar S.D.		Mumbai		Nanded	

Sr.	Sr. No.		NAME	PRESENT	POSTING	PROPOSED	POSTING
124		Smt.	Kadam R.M.		Latur	Mehkar	Buldhana
125		Shri	Pawar S.B.		Mumbai	Nilanga	Latur
126	(#)	Smt.	Patwari R.R.		Nanded	Motor Accident Claims Tribunal	Mumbai
127		Shri	Khomane R.K.	· · · · · ·	Mumbai	Bhoom	Osmanabad
128		Shri	Joglekar K.R.		Beed	Niphad	Nashik
129		Shri	Khose N.D.		Gondia	City Civil Court, Dindoshi	Mumbai
130	(#)	Shri	Adone V.P.		Wardha	Industrial Court	Kolhapur
131		Shri	Hastekar R.R.	Basmatnagar	Parbhani	Newasa	Ahmednagar
132		Shri	Deshpande Shripad S.		Mumbai		Nanded
133		Shri	Pawar B.D.	Niphad	Nashik	City Civil Court, Dindoshi	Mumbai
134		Shri	Santani A.G.		Mumbai		Parbhani
135		Smt.	Rathod S.B.		Pune	City Civil Court	Mumbai
136		Shri	Kulkarni Prasad P.	Khamgaon	Buldhana	Kandhar	Nanded
137		Shri	Panchbhai A.A.	Kandhar	Nanded	Warud	Amravati

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Sr. N	o. NAME	PRESEN	F POSTING	PROPOSED	POSTING
138	Smt. Gare B.S.		Jalna	City Civil Court	Mumbai
139	Shri Jadhav S.V.	Malkapur	Buldhana	Family Court	Parbhani
140	Shri Patil Sachin Suryakant	· · · · ·	Amravati	City Civil Court	Mumbai
141	Smt. Shaikh R.K.		Mumbai	Kaij	Beed
142	Shri Salgar A.S.		Mumbai		Washim
143	Shri Bangade D.B.	i	Thane	Basmatnagar	Hingoli
144	Shri Tribhuvan N.P.		Mumbai	Malegaon	Nashik
145	Smt. Pawar R.J.		Nagpur	City Civil Court	Mumbai
146	Shri Kulkarni Avinash P.		Nagpur	City Civil Court	Mumbai
147 (#) Shri Salgaonkar R.S.		Yavatmal .	Motor Accident Claims Tribunal	Nagpur
148	Shri Kharadi Y. M. H.	Bhokar	Nanded	City Civil Court Dindoshi	Mumbai
149	Smt. Khan K.F. M.		Parbhani .	Omerga	Osmanabad
150	Shri Karve P.H.		Osmanabad		Nandurbar
151	Shṛi Oza M.B.		Nagpur	City Civil Court	Mumbai

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Sr. No.			NAME	PRESENT	POSTING	PROPOSED POSTING		
15 2	ŀ	Shri	Salunkhe S.H.		Mumbai	· .	Hingoli	
153	· · ·	Shri	Sable P.A.		Amravati	City Civil Court	Mumbai	
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154		Shri	Mane V.S.	Bhoom	Osmanabad	Majalgaon	Beed	
155		Smt.	Kanakdande S.M.		Nagpur	City Civil Court	Mumbai	
156		Smt.	Indapure U.V.		Nanded		Yavatmal	
157		Shri	Ghorpade S.S.		Washim		Beed	
158	*	Smt.	Shah S.N.		Thane	Pusad	Yavatmal	
159	(#)	Shri	Ghanivale A.A.	Khed- Rajgurunagar	Pune	Motor Accident Claims Tribunal	Mumbai	
160		Shri	Kothari M.A.		Mumbai	Kelapur	Yavatmal	
161		Smt.	Malik S.A.		Aurangabad	City Civil Court	Mumbai	
162		Shri	Narwade S.R.	· · ·	Pune	Darwha	Yavatmal	
163		Shri	Agrawal M.S.		Mumbai		Aurangabad	
164		Shri	Parvekar R.B.		Mumbai	Darwha	Yavatmal	
165		Shri	Bawaskar G.P.		Nashik		Aurangabad	

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Sr. No.	NAME	PRESENT POSTING		PROPOSED POSTING		
166	Shri Deshpande K.R.	Belapur	Thane	City Civil Court, Dindoshi	Mumbai	
167	Smt. Sachdeo S.N.		Pune	City Civil Court, Dindoshi	Mumbai	
168	Shri Tiwari M.S.		Ahmednagar		Aurangabad	
169	Shri Deshpande Mangesh R.		Aurangabad	City Civil Court	Mumbai	
170	Smt. Shah K.K.		Nagpur		Jalna	
171	Smt. Pawar Sarita R.		Pune	Member, Maharashtra State Co-Operative Appellate Court	Aurangabad	
172	Smt. Kulkarni Vaishali B.		Aurangabad	Member, Maharashtra State Co-Operative Appellate Court	Pune	
173	Shri Kafre S.R.		Yavatmal	Family Court, Belapur	Thane	
174	Smt. Kale M.R.		Pune	Family Court	Satara	
175	Shri Magdum L.B.		Satara	Family Court	Raigad at Alibag	
176	Shri Vayal G.G.		Mumbai	Family Court	Pune	
177	Shri Pondkule R.R.		Amravati	Family Court	Mumbai	
178	Smt. Shinde Amruta A.		Raigad at Alibag	Family Court	Nanded	

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Sr. No.		NAME		PRESENT POSTING		PROPOSED POSTING		
179		Smt.	Giradkar A.P.		Nagpur		Retained for One Year	
180		Shri	Malunjkar N.A.		Akola	Industrial Court	Kolhapur	
181		Shri	Patil D.M.		Sangli	Industrial Court	Pune	
182		Shri	Khandekar S.S.		Kolhapur	Industrial Court	Akola	
183		Shri	Kumbhar M.R.		Mumbai	Industrial Court	Solapur	
184		Shri	Suryawanshi S.D.		Kolhapur	Industrial Court	Aurangabad	
185	(*)	Shri	Kanthale S.S.	Malegaon	Nashik		Pune	
186	(*) (#)	Shri	Badar P.M.		Nashik	Motor Accident Claims Tribunal	Mumbai	
187	(*)	Shri	Gupta P.M.	Shahada	Nandurbar		Chandrapur	
188	(*)	Shri	Pathare S.C.		Nagpur	Shahada	Nandurbar	
189	(*)	Shri	Pedgaonkar J.A.		Wardha		Aurangabad	
190	(*)	Shri	Dhuldhule A.V.	Dindoshi	Mumbai		Nagpur	
191	(*)	Shri	Khot V.S.		Mumbai		Gadchiroli	
192		Shri	Waghmare A.S.		Pune		Retained	

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Sr. No.		NAME		PRESENT POSTING		PROPOSED POSTING	
193		Shri	Shah A.K.		Bhandara		Retained at Bhandara Headquarter
194		Shri	Gurao G.B.	Jaysingpur	Kolhapur		Retained
195		Shri	Gaike V.S.	Mazgaon	Mumbai		Retained
196	(#)	Shri	Raghuwanshi V.G.		Mumbai	Industrial Court	Mumbai
197		Smt.	Deshmukh Y.G.		Dhule		Retained
198		Shri	Kanade A.P.		Mumbai		Retained
199		Shri	Patare R.R.		Mumbai		Retained
200		Shri	Ragit D.P.		Pune		Retained
201		Shri	Dorle J.G.		Pune		Retained
202		Shri	Tambe S.S.		Kolhapur		Retained
203		Shri	Deshmukh O.R.	Gadhinglaj	Kolhapur		Retained
204		Shri	Ashturkar P.R.	Kalyan	Thane		Retained
205		Shri	Perampalli A.I.		Pune		Retained
206		Shri	Choudante S.K.		Mumbai		Retained

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Sr. No.	NAME	PRESEN	T POSTING	PROPOSED POSTING	
207	Shri Kharkar A.V.		Mumbai	Retained	
208	Shri Shinde S.C.	Panvel	Raigad at Alibag	Retained	
209	Shri Dhoble D.G.	Dindoshi	Mumbai	Retained	
210	Shri Bhakta R.V.		Mumbai	Retained	
211	Shri Aglawe T.T.	Dindoshi	Mumbai	Retained	
212	Shri Shinde K.N.		Pune	Retained	
213	Smt. Sharma Shruti R.		Yavatmal	Retained	
214	Shri Bhagwat A.S.		Thane	Retained	
215	Shri Hiwase R.N.		Pune	Retained	
216	Shri Shaikh M.M.	Sangamner	Ahmednagar	Retained	
217	Shri Kale A.T.	Niphad	Nashik	Retained	
218	Smt. Sahasrabudhe M.S.		Aurangabad	Retained	
219	Shri Agnihotri P.K.		Kolhapur	Retained	
20	Shri Kulkarni B.D.		Pune	Retained for one year	
21 (*)	Shri Dalvi J.M.	Nashik Road		Nashik	

Sr. No.		NAME	PRESEN	F POSTING	PROPOSED POSTING	
222	(*)	Shri Kale D.Y.	Paranda	Osmanabad	Hinganghat	Wardha
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105/4/25

(Sameer S. Adkar) Registrar General High Court, Bombay

Date : 05 April 2025

- Note: 1 Await detailed Notification of the postings, which will follow.
 - 2 The Hon'ble the Chief Justice and Hon'ble Administrative Judges have been pleased to direct that all the officers under orders of Annual General Transfers should leave the charge of their present posting in consultation with the Principal District Judges of the respective stations, leave charge during vacation period in such a manner that after utilizing admissible joining period, normally they take charge at new station on the date of re-opening before office hours. This is necessary to ensure that on re-opening of Courts after vacation, all the Judicial Officers are functional at new station.
 - 3 Courts reopen after vacation on 9th June, 2025.
 - 4 The Judicial Officers shall forward their representation if any, against the posting given in AGT Memo 2025 <u>only through the link provided</u> in the <u>Judicial Officer's Portal on the official website</u> <u>of Bombay High Court</u> from 07.04.2025 to 14.04.2025. The link will be disabled thereafter. The representation received thereafter, would not be considered at all. After submission, the representations will be automatically received in this office through email (rg-bhc@nic.in).
 - 5 The Judicial Officers who are under order of transfer are directed (a) to finish by judgments all cases in which hearing has already been concluded and (b) should endeavour to dispose of all part-heard cases before handing over charge.
 - 6 (*) Judicial Officers not due for transfer and who are transferred on their request are not entitled to Transfer Grants/ Allowances.
 - 7 Except above, all the representations are rejected.
 - 8 (#) The Judicial Officers who are transferred and posted as a) Member, Industrial Court,
 b) Joint Charity Commissioner and c) Member, Motor Accident Claims Tribunal shall leave the charge in consultation with the High Court.